

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3320/2015

New Delhi, this the 03rd day of November, 2016.

Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)

Santosh Kumar Agrawal,
S/o late Sh. Hira Lal Agrawal,
Posted as Divisional Railway Manager Jhansi Division
NC Railway, Jhansi,
Age : 54 years,
R/o. Divisional Railway Managers Bungalow,
Jhansi Division,
North Central Railway
Jhansi ... Applicant

Versus

1. The Union of India,
Through Secretary,
Ministry of Civil Aviation,
B-Block, Rajeev Gandhi Bhawan,
Safdarjung Airport,
New Delhi 110003.
2. The Chairman,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi 110069.
3. Sh. S.K. Pathak
Commissioner of Railway Safety
Eastern Circle, 14 Strand Road,
12th Floor,
Kolkata, 700007.
4. Sh. Pramod K Acharya
Commissioner of Railway Safety
Eastern Circle, 14 Strand Road,
12th Floor,
Kolkata, 700007. ... Respondents

(By Advocate: Sh. R.K. Sharma for R-1 and Sh. Amit Yadav for Sh. Ravinder Aggarwal for R-2)

ORDER (ORAL)**Hon'ble Mr. Justice Permod Kohli**

None for the applicant. On the last date of hearing also, the applicant remained absent. It appears that the applicant is not interested to prosecute the application further.

2. Therefore, this OA is dismissed for default of appearance and non-prosecution.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

/ns/